## Bill No. 7 of 1997 THE APPROPRIATION BILL (NO.2) 1997 \*

A BILL

to authorise payment and appropriation of certain sums from and out of the consolidated Fund of the Government of National Capital Territory of Delhi for the services in respect of the financial year 1997-98.

Be it enacted by the Legislative Assembly of National Capital Territory of Delhi in the 48th year of the Republic of India as follows:-

SHORT TITLE 1. This Act may be called the Appropriation (No.2)

Act,

1997.

ISSUE OF 2. From and out of the Consolidated Fund of the National

Rs. 4540,91,00,000/- from Capital Territory of Delhi, there may be paid and applied and out of the Consolidated fursums not exceeding those specified in column (5) of Fund of the National the Schedule amounting in the aggregate of the Consolidated fursum of the National the Schedule amounting in the aggregate of the National states and the Schedule amounting in the aggregate of the National states are not applied and out of the Consolidated fursum of the National states are not applied and out of the Consolidated fursum of the National states are not applied and out of the Consolidated fursum of the National states are not applied and out of the Consolidated fursum of the National states are not applied and out of the Consolidated fursum of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and out of the National states are not applied and applied and out of the National states are not applied and applied and out of the National states are not applied and applied and applied are not applied are not applied and applied are not appl

sums

Capital Territory of of Rupees four thousand five hundred forty crores and ninty one lakh towards defraying the several charges

financial year which will come in the course of payment during the 1997-98 financial y

1997-98 in respect of the services specified in column (2) of the Schedule.

Appropriation 3. The sums authorised to be paid and applied from and out of Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated fo services and purposes expressed in the Schedule in relation to the said period.

\* i) Introduced on 27-03-1997

ii) Passed on 27-03-1997 iii) Assented on 31-03-1997

iv) Published in the

**Gazette on** 31-03-1997

THE SCHEDULE (See Section 2 and 3)

(Rs. in Thousands)

Demand SUMS NOT EXCEEDING

DEMAND SERVICES AND PURPOSES No.

Voted by the Charged on Lgsislative the Consol-idated Fund

Total

(1)	(2)		(3)		(4)	(5)
1	Legislative Assembly	Reven	ue 19300		1400	2070
2	General Administration	Revenue	157173	7827	165000	
3	Administration of					
	Justice	Revenue	374240	138360	512600	
4	Finance	Revenue	469000		4690	000
5	Police	Revenue	480885	15 480900		
		Capital	70000		7	0000
6	Education	Revenue	6557264		1400	6558664
		Capital	9000	_	_	9000
7	Medical and Public	•				
	Health	Revenue	2822025		50	2822075
		Capital	1700	_	_	1700
8	Social Welfare	-	1198325	1198325		08325
		Capital	3706800			3706800
9	Industries	_	371945	2000 373945		
		Capital	40140			40140
10	Development	Revenue	1154924	800	115	5724
	•	Capital	1017682		600	1018282
11	Local Self Govt. and	•				
	<b>Public Works Department</b>	Revenue	7921475			7921475
	•	Capital	14522270	750000	152722	70
	Public Debt.	Revenue	32500	00	3250000	
12	Loans to Govt. Servants	Capital	62500		6250	0
13	Pensions	Revenue	300000		30000	0
	TOTAL	:	- 41256648	4152	2452	 45409100